

It is not possible to assess the average loss due to detention.

(b) No.

(c) There is no such proposal.

(d) 3,51,727 packages were lying uncleared at Bombay Port on 3-7-1980.

(e) Consignee-wise record is not maintained of cargo lying uncleared upto two months. Value of the uncleared materials is not available as the invoices indicating values have not been filed with Bombay Port Trust.

(f) Berth Occupancy of the Bombay Port is as under:—

Month	Indira Dock	Prince's Dock	Victoria Dock
March, 1980 . . . . .	85 84%	84 35%	91 72%
April, 1980 . . . . .	83 34%	86 90%	75 51%
May, 1980 . . . . .	83 62%	93 45%	83 30%

The optimum berth occupancy is reckoned between 60% and 65%.

(g) An Inter-Ministerial Standing Committee constituted by the Government reviews the flow of traffic in respect of bulk commodities like fertilizers, cement, edible oil, etc. at regular interval with a view to distribute cargo properly among different major ports including Bombay. Action is also being taken to develop the facilities at Bombay Port.

**Unemployment among Agricultural Labourers**

3788. SHRI JYOTIRMOY BOSU: Will the Minister of LABOUR be pleased to state:

(a) the extent of unemployment and underemployment among agricultural labourers, State-wise, for the latest available year;

(b) whether a substantial number of agricultural labourers should be categorised as unemployed or severely underemployed; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) A State-wise figures for the extent of unemployment and underemployment among agricultural

labourers are not available. However, according to the projected figures on the basis of the 27th round of the National Sample Survey Organisation, the figures for unemployment in March, 1978 was 20.6 million person years, out of which 16.5 million was in the rural areas.

(b) and (c) According to the findings of the Rural Labour Enquiry (1974-75), the majority of agriculture labourers do not get work throughout the year and may, therefore, be treated as underemployed.

**Admission in Medical Colleges on Merit**

3789. SHRI K. MALLANNA: Will the Minister of HEALTH be pleased to state:

(a) the percentage of free seats to be allowed on merit in private Medical Colleges in various States for 1980-81;

(b) whether the Central Government has asked the States to increase the number of seats; and

(c) if so, the reaction of States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (c) Only certain private medical